

DIVISION BENCH  
COURT - I

**O-201**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/695(KB)2017  
IA(I.B.C)/510(KB)2024, IA(I.B.C)/1745(KB)2023,  
IA(I.B.C)/103(KB)2024, IA(I.B.C)/603(KB)2021,  
IA(I.B.C)/844(KB)2023, IA(I.B.C)/209(KB)2023,  
IA(I.B.C)/430(KB)2018, IA(I.B.C)/155(KB)2023,  
IA(I.B.C)/1212(KB)2022, IA(I.B.C)/317(KB)2019,  
IA(I.B.C)/752(KB)2019, IA(I.B.C)/1688(KB)2019,  
IA(I.B.C)/935(KB)2019, IA(I.B.C)/605(KB)2018,  
IA(I.B.C)/1146(KB)2018

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>OLYMPIA CREDITS &amp; MERCANTILE PRIVATE LIMITED VS PRITHVI FINVEST CO. PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearances (via video conferencing/physically)**

Mr. R.R. Modi, Adv. : For Applicant  
Mr. Pranit Bag, Adv. : For Respondents  
Ms. Ritoban Sarkar, Adv.  
Mr. Aasish Choudhury, Adv.  
Ms. Muskan Bangani, Adv.

**ORDER**

1. Ld. Counsel for the parties present.
2. **IA(I.B.C)/510(KB)2024**
  - i. Hard copy of reply affidavit has been filed today however, the same is not on record.
  - ii. Post this IA for hearing on **9/5/2024**.
3. Post all other IAs which are listed today on **9/5/2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**